

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 108(ND)/2014
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 12.04.2017

NAME OF THE COMPANY : M/S. Edenpark Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Mr. Vipul Gauda, Adv.

2. Mr. S.K. Girei, Adv.

3. Mr. Tarun Mehta, Adv.

4. Ms. Shelly Khanna, Adv.

} Petitioners



1. Divya Bhatta Adv

2. SIDHARTH AGIARWAL Adv.

3. ANUS SHAM Adv.

} For

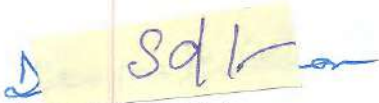
Respondents



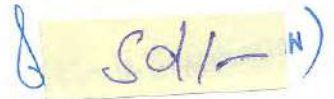
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ORDER

An application for clarification has been filed with respect to the order passed by the Hon'ble Principal Bench dated 29.03.2017. In view of the same, the matter may be listed before the Hon'ble Principal Bench on 24.04.2017.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017